

Year: 2025

50(Est)

MANMEET KUMAR, son/daughter/wife of Sri Ram Baboo Rajak, aged 29 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant Section Officer give herein below the details of the assets (improved by give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name- Shikha Kumari	Dependent – 1 Utkarsh	Dependen t – 2 Name	Dependent – 3 Name
(i)	Cash	Rs. 5,000/-	Rs. 1,000/-	Х	X	X
(ii)	Deposits in Banks, Financial institutions and Non-banking Financial Companies	Rs. 2,00,000/-	Rs. 3,50,000/-	X	Х	X
(iii)	Bonds, Debentures and Shares in companies	X.	X	X	Х	X
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc.	KVP- Rs. 70,000/- LIC- Premium Rs. 4,711/- HLY	LIC- Premium Rs. 11,472/- HLY LIC- Premium Rs. 9,280/- QLY	X	Х	X
(v)	Motor Vehicles (details of make, etc)	Х	TATA Nexon (BR01FQ2885)	X	X	X
(vi)	Jewellery (give details of weight and value)	Gold- 20g	Gold-70g Silver-100g	Х	Х	Х
(vii)	Other assets	Х	TV,Fridge,AC, Washing Machine	Х	Х	Х

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

## Details of Immovable assets В.

(Property in joint ownership indicating the extent of joint ownership will also have to be indicated)

<sup>\*</sup> Dependent here means a person substantially dependent on the income of the employee.

Sr. No.	Description	Self	Spouse Name	Dependent – 1 Name	Dependent – 2 Name	Dependent – 3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	Χ .
(ii)	Non – Agricultural land - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(iv)	Houses and Apartments, etc - Location(s) - Survey number(s) - Extent (Total measurement) - Current Market Value	X	X	X	X	X
(v)	Other assets	Х	X	χ .	X	X

[2] I give herein below the details of my liabilities / over dues to public financial institutions and government dues :(Note : Please give separate details for each item)

Sr. No.		Description	Name & Address of Bank / Financial Institution (s) / Departments (s)	Amount outstanding as on
(a)	(i)	(i) Loans from Banks	X	. X
	(ii)	Loans from Financial Institutions	X	X
	(iii)	Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with water supply (c) dues to departments dealing with supply of electricity (d) dues to departments dealing with telephones		X



		(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) other dues, if any		
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year up to which Income tax Return filed. Give also Permanent Account Number (PAN)]	ITR filed for FY 2023-24 PAN- GKTPK1726E	
	(ii)	Wealth Tax [Also indicate the assessment year up to which Wealth tax filed]	X	Х
	(iii)	Sales Tax [Only in case of proprietary business]	Х	X
	(iv)	Property tax	Х	X

## [3] Personal Details

GPF/CPF/PRAN No. :-

110124056421

Gender

M

Date of Birth

08/01/1996

Class / Group

·- R

Cadre

:- Administrative

Home District

SARAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Man meet Kumar Name of Employee: Manmeet Kumar Designation: Assistant Section Officer

Department: Bihar Legislative Assembly Secretariat

Place: Patna

Date: 13/02/2025

Mannest Kuman